

that the Government before formulating any view should know the views of Parliament

SHRI B N ANTANI Before I put the question I would request the hon ble Minister not to take my supplementary as a frivolous supplementary or a supplementary in a lighter vein I would like to know whether if a member belonging to a certain political group defects under inducement from the opposite party and joins that party and if that inducement is not fulfilled and on account of that he rejoins the group he will be considered to be a defector

SHRI Y B CHAVAN Sir in the case of a defector there are many permutations and combinations I think this definition does not contemplate those permutations and combinations

SHRI B K P SINHA Madam in view of the fact that the definition given by the hon ble Minister contemplates that only a voluntary change of party will be treated as defection could not this definition give a great handle to large scale indiscipline in the parties because if a man is likely to get some advantage by crossing over he will create indiscipline in his party He will get expelled and then become a Minister

SHRI Y B CHAVAN No no Voluntarily does not mean anything else I do not know how such a situation arises

SHRI N. SRI RAMA REDDY I would like to know whether it is not wisdom to leave it to the people to judge it for themselves and make it possible for conventions to be developed on a popular scale as is being done in mature democracies that whoever defects will have to be condemned by the people That will be more forceful than legislation Legislation for everything in this country is thought of even when people are not with us To develop public opinion is more important than legislation Does the Government think so?

THE DEPUTY CHAIRMAN This is a suggestion for action

SHRI N. SRI RAMA REDDY It is not a suggestion for action I have asked a question whether the Government thinks it

better to develop conventions instead of having legislation for each and everything

SHRI Y B CHAVAN If the hon ble Member reads the report carefully he will find the answer

*320 [The questioner (Shri A D Mani) was absent For answer vide col 2831 infra]

तकनीकी शिक्षा के बारे में पुस्तक

*321 श्री राम सहाय : क्या शिक्षा तथा युवा सेवा मंत्री यह बताने की कृपा करेंगे कि

(क) 1886 से 1907 के वर्षों में तकनीकी शिक्षा के विकास से सम्बन्धित पुस्तक का जो खण्ड 4 प्रेस में था, क्या वह प्रकाशित हो गया है, और

(ख) राज्यों में तकनीकी शिक्षा के विकास के बारे में जो खण्ड तैयार किया जा रहा था, वह कब तक तैयार हो जायेगा और उन्होंने कितना रिकार्ड कहा-कहा से प्राप्त या एकत्रित कर लिया है ?

†[BOOK ON TECHNICAL EDUCATION

*321 SHRI RAM SAHAJ Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state

(a) whether Volume IV of the book on the development of technical education from the year 1886 to the year 1907 which was in press has been published and

(b) by when the Volume on the development of technical education in the States which was under preparation will be ready and what are the details of the records and the places from which they have been obtained or collected?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF V K R V RAO) (a) No, Madam The Volume IV is expected to be brought out in June 1969 The entire Volume has been printed, except for the Index for which print order has been given

[] English translation

(b) The Volume on the Development of Technical Education in the Provinces, which is now under preparation is likely to be ready by the end of 1970. So far selections have been made from records relating to the Provinces of Punjab (1860—1907), Madras (1850—1905), Bombay (1880—1907). A list of documents relating to North Provinces and Oudh (1860—1904) has also been compiled. All this material has been collected from records available in the National Archives of India.

†[शिक्षा तथा युवा सेवा मंत्री (प्रो० वी० के० आर० वी० राव) (क) जी नहीं। आशा की जाती है कि खण्ड 4 जून, 1969 में प्रकाशित हो जाएगा। सूचकांक के अनिवार्य, जिसके लिए छपाई हेतु आदेश दे दिए गए हैं, सम्पूर्ण खण्ड मुद्रित किया जा चुका है।

(ख) प्रान्तों में तकनीकी शिक्षा के विकास पर जो खण्ड तैयार किया जा रहा है, संभवतः वह 1970 के अन्त तक तैयार हो जाएगा। अब तक पंजाब (1860—1907), मद्रास (1850—1905) बम्बई (1880—1907) प्रान्तों से संबंधित अभिलेखों से चयन कर लिए गए हैं। उत्तर प्रान्त तथा अवध (1860—1904) से संबंधित दस्तावेजों की सूची भी तैयार कर ली गई है। इस सभी सामग्री का संकलन, भारत के राष्ट्रीय अभिलेखागार में उपलब्ध अभिलेखों से किया गया है।]

श्री राम सहाय : क्या मैं माननीय मंत्री जी से यह जान सकूंगा कि (ए) और (बी) के विषयों में क्या अन्तर है? दूसरे ये पुस्तकें कब तक मार्केट में एवेलैबिल हो सकेंगी और किस मूल्य पर एवेलैबिल हो सकेंगी, क्या इसके बारे में आप कोई जानकारी दे सकेंगे?

†[] Hindi translation

PROF V K R V RAO I will find out Madam, whether they are available in the market or not. Regarding the contents of the volume I can give the hon ble Member an answer. But it is too long. Volume I consists of two notes on the state of education in India compiled by A M Monteath in 1862 and 1867, and part II on Education in British India prior to 1854 and in 1870—71 by A P Howell.

Volume II deals with development in University Education (1860—87) being the period covering the events leading to the establishment of the Universities of Punjab (now in Pakistan) and Allahabad and including the papers relating to passing of Honorary Degrees Act I of 1884.

Selections from Educational Records Pt II (1840—59) edited by J A Richey is a reprint and deals with the period during which provincial systems of education were evolved.

Volume IV is mainly based on MacDonnell's note (1886) and Buck's Report (1901) on technical education in India. If he wants more details I can give it but it is a long thing.

श्री मानसिंह वर्मा क्या माननीय मंत्री जी यह बता सकेंगे कि यह पुस्तक किस भाषा में निकल रही है, अंग्रेजी में अथवा हिन्दी में? यदि अंग्रेजी में है तो क्या इसका हिन्दी अनुवाद उपलब्ध हो सकेगा?

PROF V K R V RAO Madam I believe they are being published in English at the moment regarding the question of their being published in Hindi I shall look into the matter.

A R C REPORTS

*322 SHRI R P KHAITAN Will the Minister of HOME AFFAIRS be pleased to state

(a) whether it is a fact that the Administrative Reforms Commission has submitted a number of reports to Government and

(b) the extent to which Government propose to implement the recommendations made in the said reports?